

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 50 of 2014

Dated : 21st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**SM Environmental Technologies Pvt. Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent(s) ; Mr. Bipin Gupta
Mr. S.K.Bansal for R-2 to R-4

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **17.09.2014 at 12.30 P.M.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt